

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
SPECIAL BENCH (Video Conference)**

**CORAM: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL
HON'BLE DR.BINOD KUMAR SINHA-MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW
TRIBUNAL, HYDERABAD BENCH, HELD ON 19.11.2020 AT 11:00 AM THROUGH VIDEO CONFERENCE

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.226/230/HDB/2020
NAME OF THE COMPANY	Eventsnow Pvt Ltd(Transferor Co.1)
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

1. Matter taken up for hearing through video conference.
2. Mr. VJV Ramana, counsel for the Petitioner; Mr. Mr. T. Sujan Kumar Reddy, counsel for RD and Ms. Anantha Lakshmi, STA representing OL appeared through video conference.
3. Counsel for the Petitioner prayed time for giving reply to the observations made by OL. At his request, time is enlarged with a directed to furnish copy of the same to the other side.
4. For hearing submissions, put up the matter on 11.12.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL